

Annexure-5

Name of the corporate debtor: UNITEX APPARELS PVT LTD (IN LIQUIDATION)

Date of commencement of liquidation: December 03, 2020 (Date on which order copy received)

List of stakeholders as on: February 14, 2023

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed ? (Yes/No)						% share in total amount of claims admitted
1	The Deputy Commissioner of Commercial Taxes (Audit) - 2.6, DGSTO-2	Govt of Karnataka		78,990,293	78,990,293	Sales Tax due, interest and penalty	-	NA	6.1%					
2	The Deputy Commissioner of Commercial Taxes (Audit) - 2.2, DGSTO-2	Govt of Karnataka		106,978,283	106,978,283	Sales Tax due, interest and penalty	-	NA	8.3%					
3	The Deputy Commissioner of Commercial Taxes (Audit) - 2.5, DGSTO-2	Govt of Karnataka		64,035,980	64,035,980	Sales Tax due, interest and penalty	-	NA	4.9%					
4	EPFO, Peenya	Govt of India		46,511,584	44,816,498	PF due, Penalty and Interest	-	NA	3.5%			1,695,086		
5	EPFO, RR Nagar	Govt of India		69,711,270	69,711,270	PF due, Penalty and Interest	-	NA	5.4%					
7	ESIC, Peenya	Govt of India		39,250,956	33,184,607	ESIC due, Penalty and Interest	-	NA	2.6%	-	-	6,066,350	-	
8	Income Tax	Govt of India		4,306,920	4,306,920	TDS not paid and interest	-	NA	0.3%	-	-	-	-	
9	ESIC, Binnypeth	Govt of India		27,169,178	27,169,178	ESIC due, Penalty and Interest	-	NA	2.1%	-	-	-	-	
		Total		436,954,464	429,193,029				33.11%			7,761,436		